

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal Nos.166 of 2015 & IA No. 269 of 2015, 86 of 2014 & IA Nos. 156 of 2014, 163 of 2014 and 432 of 2015, A.No.302 of 2013, A.No.26 of 2013, A.No.49 of 2013, A.No.233 of 2013 & IA No. 318 of 2013, A.No.102 of 2014 and A.No.144 of 2014 & IA No. 244 of 2014**

**Dated** : **4<sup>th</sup> April, 2016**

**Present** : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Appeal Nos.166 of 2015 & IA No. 269 of 2015**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**  
Counsel for the Appellant(s) : Mr. Sandeep Rajpurohit, Ms. Neha Garg  
Mr. Anand K. Ganesan  
Counsel for the Respondent(s): Mr. Manu Seshadri and Ms. Sahiba Ahluwalia for R-3

**A.No.86 of 2014 & IA Nos. 156 of 2014, 163 of 2014 and 432 of 2015**

**Chhattisgarh State Power Distribution Co. Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**  
Counsel for the Appellant (s) : Mr. K. Gopal Choudhary  
Counsel for the Respondent(s): Mr. Nikhil Nayyar & Mr. Dhanjay Baijal for R-1  
Mr. S. Vallinayagam for R-5  
Mr. Hemant Singh  
Mr. Tabrez Malawat for R.11  
Mr. Vishrov Mukerjee and Mr. Rohit Venkat for R-12  
Ms. Ranjitha Ramachandran for R-3 & R-4

**A.No. 302 of 2013**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**  
Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit  
Ms. Neha Garg  
Counsel for the Respondent(s): Mr. Avinash Menon for R-2

**A.No. 26 of 2013**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**  
Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1

**A.No. 49 of 2013**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Counsel for the Respondent(s): Mr. Saurabh Mishra for R.1

**A.No. 233 of 2013 & IA No. 318 of 2013**

**Powergrid Corporation of India Ltd. & Ors.** ... **Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Anr.** ... **Respondent(s)**  
Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran,  
Counsel for the Respondent(s): .....

**A.No. 102 of 2014**

**Tamil Nadu Generation and Distribution Corp. Ltd.** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**  
Counsel for the Appellant (s) : Mr. S. Vallinayagam  
Counsel for the Respondent(s): Ms. Ranjitha Ramachandran for R-3 & R-4  
Mr. Hemant Singh  
Mr. Tabrez Malawat for R-10

**A.No. 144 of 2014 & IA No. 244 of 2014**

**State Load Despatch Centre, Karnataka** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**  
Counsel for the Appellant (s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit  
Ms. Neha Garg  
Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1  
Mr. Manu Seshadri and Ms. Sahiba for R-3

**ORDER**

In this batch of appeals, the appeals, being Appeal No.86 of 2014 and Appeal No.102 of 2014 has been filed by the Distribution Licensee. In both these appeals, we have heard the arguments of Mr. Gopal K.Choudhary and Mr. S.Vallinayagam respectively. Both of them have argued at length and have finished their arguments. Post these appeals, being Appeal No.86 of 2014 and Appeal No.102 of 2014 for arguments of respondents as well as rejoinder submissions on **27<sup>th</sup> April, 2016.**

Remaining appeals of this batch be also be posted for arguments of the respective appellant(s) on **27<sup>th</sup> April, 2016.**

( **T. Munikrishnaiah** )  
**Technical Member**

( **Justice Surendra Kumar** )  
**Judicial Member**

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